

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

C.A.(CAA)/54(MB)2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **JAYANT EXTRACTION INDUSTRIES
PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : CS Sanjay Shringarpure

Section 230(1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Heard Ld. Counsel for the Applicant, for a considerable time. Reserved for Orders.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant